## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

## UNSTARRED QUESTION NO:998 ANSWERED ON:04.03.2013 DELHI GURGAON EXPRESSWAY Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar;Roy Shri Arjun;Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Dinesh Chandra

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the concessionaire of Delhi-Gurgaon Expressway has been changed;

(b) if so, the reasons therefor along with the name of the agency which has over taken the operation of the said expressway and the amount collected as toll tax on this highway before handing over the charge to the new operator;

(c) the percentage of the amount collected so far as toll tax vis-a-vis amount incurred on the construction of this expressway;

(d) whether the agreement signed earlier between the National Highways Authority of India (NHAI) and Delhi Gurgaon Super Connectivity Ltd. (DGSCL) has also been altered in the wake of the change of operator; and

(e) if so, the details thereof along with the changes made in the agreement?

## Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) No Madam.

(b) Needs no reply in view of reply of part (a) of the question.

(c)As per Annual Accounts, the concessionaire incurred an expenditure of Rs. 1170.26 crore till March 2008. The concessionaire also incurs operation and maintenance expenditure. The toll revenue collected by concessionaire upto January, 2013 is Rs. 871.97 crore. The concessionaire also paid to National Highways Authority of India (NHAI) in October, 2012, a negative grant of Rs. 61.06 crore. The project scope, the concession period (20 years) and the toll rates were fixed in the bidding documents and then only bids were received. Thus, the competitive bidding took care of the traffic over the entire concession period.

(d) & (e) Needs no reply in view of reply of part (a) of the question.